

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 80 of 2015 & IA No. 127 of 2015**

**Dated: 14<sup>th</sup> December, 2015**

**In the matter of:-**

**Ind Synergy Ltd.**

**Versus**

**Chhattisgarh State Electricity Regulatory Commission & Anr.**

**.... Appellant(s)**

**... Respondent(s)**

**ORDER**

Bench not assembled today.

Post this Appeal for hearing on **11<sup>th</sup> February, 2016.**

**Court Master**

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